

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(7) C.P.(IB)-112/8&9/(MB)/NCLT/2017

CORAM:

Present : SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 22.06.2018

NAME OF THE PARTIES : Shiv Shakti Impex.
V/s.
BSW Aircon Private Limited.

SECTION OF THE COMPANIES ACT : 8&9 of I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. The Learned Representative for Petitioner is seeking time for Settlement.
3. The matter is adjourned to **25.07.2018**.

22.06.2018.
Gajanan/aah

SD/-
M. K. SHRAWAT
Member (Judicial)